

DIVISION BENCH

ITEM NO. 172

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 58/ALD/2021

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th November,
2022, 02:30 pm**

NAME OF THE COMPANY	RAMESH CHANDRA AGARWAL & ORS V/S R.L. INVESTMENT AND FINANCE COMPANY LTD & ORS
UNDER SECTION	241/242 OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Pallavi Tayal Chadda alongwith Sh. Saurav Jain, Adv. : *For the petitioner*
Sh. Ankit Mishra, CS. : *For respondent no.2*
Sh. Ankur Goel alongwith Sh. Saket Singh, Adv. : *For respondent no.3*

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned
to 30th January, 2023.

—Sd—

**Dr. R.C. Srivastava
(Court Officer)**

16th November, 2022

*Priya Agarwal
(Stenographer)*